NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOH	SHARIE	F TARIQ	, MEMI	BER-JUDICI	IAL
APPLICATION NUMBER	: CA/47/IH				
PETITION NUMBER	: CP/531/ (IB)/CB/2017 : SRI MAHARAJA OIL IMPORTS & EXPORTS INDIA PVT LTD & IOB : INDIAN OVERSEAS BANK				
NAME OF THE PETITIONER(S)					
NAME OF THE RESPONDENT(S)					
UNDER SECTION	: 7 RULE	4 OF INS	OLVEN	CY & BANKR	UPTACY CODE 2016
S.No. NAME (IN CAPITAL)	DESIGNATION			SIGNATURE	
	REPRESENTATION BY WHOM				
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ORDER

RP in person present. Counsel for the Applicant in CA/47/IB/2017 and CA/48/IB/2017 present. Counsel for the Respondent/State Bank of India present. RP has submitted the report. He has also filed reply in relation to CA/47/IB/2017 and CA/48/IB/2017. RP is directed to provide copy of his report to the Applicant and to the Counsel for the Financial Creditor. Counsel for the Financial Creditor is directed to file objection in relation to CA/47/IB/2017 and CA/48/IB/2017. Matter is posted for arguments. Put up on **04.01.2018 at 10.30 A.M.**

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